

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-116**

IA-5252/2020

In

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

**Vs.**

M/s. Ortel Communication Ltd.

**....OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 03.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/RP

: Mr. Bharat Singh, Mr. Suraj Kr. Singh, Mrs. Santosh Kumar Ray,  
Ms. Rituparna Sanyal, Mr. Sannoyee Chakaravorty, RP

For the CoC

: Mr. Rishav Banerjee, Mr. Rajarshi Banerjee, Advocates

**ORDER**

**IA-5252/2020:-**

The Resolution Professional is directed to make compliance with the previous order dated 05.02.2021 and file the compliance affidavit.

List the matter on 23.03.2021.

— sd —

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**